

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
Application No. 34 of 2015 (SZ) (THC)**

Applicant(s)

Respondents

1. S.Pugazhendhi
No.123, Meenavar Street,
Cuddalore Taluk & District
2. S.Sivasankar,Cuddalore
3. G.K.Amirthalingam, Cuddalore

Tamil Nadu State Pollution Control
Board through the Member Secretary
And others

Legal Practitioners for Applicant(s)

M/s.Ritwick Dutta and Rahul
Choudhary

Legal practitioners for respondent(s)

Mrs.H.Yasmeen Ali for R1
Mr.D.S.Ekambaram for R3
M/s.M.K.Subramanian and
P.Velmani for R4
Mr.Ramesh Venkatachalapathy for R2
M/s.V.Suthakar, K.S.Viswanathan
N.Anandha Kavitha & M.Gopi for R5

Note of the Registry	Orders of the Tribunal
Item No.7	<p>Date: 24th August, 2017</p> <p>The State Industries Promotion Corporation of Tamil Nadu, 2nd respondent, has already filed status report in the form of affidavit. The learned counsel appearing for applicant is seeking time to file response. Such response shall be filed within 2 weeks after serving the copies to the learned counsel appearing for the other side.</p> <p style="text-align: center;">Post this application on 05.10.2017</p> <p style="text-align: right;">....., JM (Justice Dr. P. Jyothimani)</p> <p style="text-align: right;">.....,EM (Shri P.S. Rao)</p>